

ITEM NO.801

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 476/2012

SH.DAYANANDA SARASWATI SWAMIJI & ORS. Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS. Respondent(s)

Date : 06-02-2025 This petition was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. K. R. Sasiprabhu, AOR

Mr. Akshay Nagarajan, Adv.
Mr. Suvidutt M.S., AOR
Ms. Deepika Singh, Adv.

For Respondent(s) : Ms. C. K. Sucharita, AOR
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Mr. M. Yogesh Kanna, AOR
Mr. D.kumanan, AOR

Mr. Guntur Pramod Kumar, AOR
Ms. Prerna Singh, Adv.

Mr. Santosh Krishnan, AOR
Mr. G. N. Reddy, AOR
Mr. Aravindh S., AOR
Mr. Vinodh Kanna B., AOR
Mr. Sravan Kumar Karanam, AOR
Mr. Rajiv Kumar Choudhry, AOR
Mr. Raghunatha Sethupathy B, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)

Note : The matter is likely to be listed on
12.02.2025.

